सेंट्रल ट्रांसमिशन यूटिलिटी ऑफ इंडिया लिमिटेड
(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड के स्वामित्व में)
(भारत सरकार का उद्यम)
CENTRAL TRANSMISSION UTILITY OF INDIA LTD.
(A wholly owned subsidiary of Power Grid Corporation of India Limited)
(A Government of India Enterprise)

Ref: CTU/NR/01/MoM_Reallocation Meeting/6 **Date:** 28-10-2024

As per distribution list

Subject: Reallocation of connectivity at Fatehgarh – Barmer Complex & Bikaner Complex - Minutes of Meeting

Dear Sir/Ma'am,

Please find enclosed minutes of the Meeting for Reallocation of connectivity at Barmer-II PS in Fatehgarh – Barmer Complex & Bikaner Complex in Northern Region held on 23rd October 2024 (Wednesday)

Thanking you,

Yours faithfully,

28/10/24

(Kashish Bhambhani)
General Manager (CTU)

Distribution List:

Chief Engineer (PSP&A – I) Central Electricity Authority Sewa Bhawan, R.K.Puram, New Delhi-110 066	**Member Secretary** Northern Regional Power Committee 18A, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi – 110 016
Director (Power System) Solar Energy Corporation of India Ltd. D-3, 1st Floor, A wing, Religare Building, District Centre, Saket, New Delhi-110017	**Director (SO)** Grid Controller of India Limited (erstwhile Power System Operation Corporation Ltd.) 9th Floor, IFCI Towers, 61, Nehru Place, New Delhi-110 016
Executive Director Northern Regional Load Despatch Centre 18-A, Qutab Institutional Area, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi– 110 016	

Distribution List: Applicants/Grantees

For reallocation at Barmer-II PS

Shri Vikram Malkotia Director Vismaya Five Renewables Private Limited B-208 & 209 Pioneer Urban,Square, 2nd Floor, Sector 62, Air Force, Gurgaon, Haryana Ph.: 8800917799, 9717855521 Email: vikram.malkotia@upcrenewables.com; alok.nigam@upcrenewables.com;	**Shri Animesh Manna** DGM NTPC Renewable Energy Limited NETRA Building, E-3, Ecotech-II, Udyog Vihar, Greater Noida, Uttar Pradesh – 201306 Ph.: 9650997835, 9650991445, 9650097835 Email: amanna@ntpc.co.in; rajivgupta@ntpc.co.in; djoshi@ntpc.co.in;
Shri Mohit Jain Authorised Signatory Renew Solar Power Private Limited Renew.Hub, Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase V, Gurugram, Haryana -122009 Ph.: 9873462717, 9542388443 Email: mohit.jain@renew.com; solarbidding.gm@renew.com;	**Shri Vikas Garg** Director Foxtrot Solar Renewables Energy Private Limited 401, D-1, 4th Floor, Salcon Rasvillas Building, Saket District Centre, New Delhi - 110017 Ph.: 6305294401, 9910008653, 9643428375 Email: license.india@statkraft.com; jyotiprakash.agarwal@statkraft.com; shankha.banerjee@statkraft.com;

For reallocation at Bikaner PS

Shri Dhir Singh Senior Manager Solarcraft Power India 8 Private Limited Ist Floor, Tower C, Building No. 10, DLF Cyber City Phase-II, DLF QE, Gurgaon-122002, Haryana Ph.: 9993846698, 9999885815 Email: dhir.singh@blupineenergy.com; ashish.agarwal@blupineenergy.com;	**Shri Tarunveer Singh** Director Sunsure Solarpark RJ One Private Limited 1101A-1107, 11th Floor, BPTP Park Centra, Jal Vayu Vihar, Sector 30, Gurugram-122001, Ph.: 8826798199, 9560003515 Email: tarunveer.singh@sunsure.in; ishan.nagpal@sunsure.in;
Shri Pavan Kumar Gupta Authorized Signatory Juniper Green Energy Private Limited Plot No. 18, 1st Floor, Institutional Area, Sector - 32, Gurgaon- 122001, Haryana Ph.: 9560540654, 9999246027, 9910509744 Email: pavan.gupta@junipergreenenergy.com; bd@junipergreenenergy.com;	

Minutes of meeting for reallocation of connectivity bays/margin at Bikaner PS in Bikaner Complex and Fatehgarh-Barmer Complex held on 23.10.2024.

A meeting for reallocation of connectivity bays/margin at Bikaner PS in Bikaner Complex and Barmer-II PS in Fatehgarh – Barmer Complex was held on 23.10.2024 at CTUIL Office, Sector-32 Gurgaon. List of participants is enclosed at **Annexure-I**.

After welcoming all the participants, GM (CTU-NR) requested to take up the agenda for deliberation. It was informed that criteria for reallocation, as per existing practice, were circulated along with agenda. It was further informed that available bay/margin at a pooling station shall be offered to eligible entities at next/subsequent pooling stations of same complex based on the application priority & willingness for reallocation. List of various identified complex in NR was circulated along with agenda. It was again informed that under GNA regime, priority of eligible entities shall be treated as per following order for each of the pooling station:

a. Entities transitioned under GNA Regulations, 2022 with both connectivity & LTA, their priority shall be as per their LTA application date & time stamp.
b. Entities transitioned under GNA Regulations, 2022 with Stage-II Connectivity only, their priority shall be as per their Stage-II Connectivity application date & time stamp.
c. Entities under GNA Regulations, 2022 their priority shall be as per their connectivity application date & time stamp.

However, it was reiterated that in case of no participation in the meeting by an entity, it will be construed that the entity is not willing for reallocation and therefore will not be considered for the subject reallocation. It was further informed that the decision taken by the entity in the meeting shall be considered as final and based on that the reallocation shall be finalized and no changes shall be allowed afterwards.

It was informed that connectivity of Hexa Climate Power India Pvt. Ltd. at Bikaner PS (50 MW in sharing at 400kV) and Barmer-II PS (180 MW connectivity by M/s Juniper Green & 250 MW by Serentica at 400kV was revoked due to non-compliance of GNA Regulations.)

Accordingly, present meeting was convened for reallocation of connectivity bays/margin at following pooling stations:

1. Bikaner Complex
   - Bikaner PS: 50MW at 400kV (in sharing)

3. Fatehgarh – Barmer Complex
    - Barmer-II PS : 430 MW at 220 kV

CTU further informed that considering the specific nature of issue arising after the margin (50 MW) vacation in Bikaner complex, wherein margin was earlier available for availing by applicants but not availed by them at the time of their grant, following additional criteria was proposed to be adopted. Same was also discussed with stakeholders for adoption of additional practice criteria in the reallocation meeting. CEA , NRPC & SECI agreed for the adoption of above additional criteria. Accordingly, the following additional criteria was considered as approved for adoption:

i. In case the margin considered for re-allocation was available at the time of grant of connectivity to an eligible entity at subsequent pooling station for allocation but not availed, then such entity shall not be eligible for reallocation of such margin.

ii. In such case, entities who are granted connectivity at subsequent pooling stations in the same complex after the grant of connectivity to the vacating entity, shall only be considered eligible for reallocation.

In line with above, CTU requested all applicants to comment on the application priority mentioned in the agenda, if any. As no comments were received from any applicant, it was informed that the details provided in the agenda shall be considered in determining priority.

A. Bikaner PS

It was informed that 50MW connectivity granted to M/s Hexa Climate in sharing with M/s Renew at 400 kV Bikaner PS was revoked due to withdrawal of its application. Accordingly, above available margin was offered to eligible entities at Bikaner PS as per application priority order. The list of eligible entities for exercising reallocation & their decision based on their application priority is as under:

Table 1 (a): Reallocation of connectivity from Bikaner-V PS to Bikaner PS

S.No.	Applicant Name	LTA/ Connectivity Application No.	Application Date	LTA/ Connectivity Quantum (MW)	Connectivity Application Eligibility	Decision in the meeting
(i). Connectivity Applicants/grantees under GNA Regulations 2022:						
1	Solarcraft Power India 8 Private Limited	2200000866	30.05.2024	300 MW	LoA Route	Not Opted
2	Sunsure SolarPark RJ One Pricate Limited*	2200001021	05.07.2024	350 MW	Land BG Route	Not Opted
3	Juniper Green Energy Private Limited*	2200001056	16.07.20234	400 MW	Land BG Route	Not Opted

**Subject to submission of Conn-BGs*

CTU informed that as no entity opted for reallocation of 50 MW margin in sharing at 400 kV Bikaner PS. Therefore, available margin (50 MW) can be availed by new applicants in Bikaner Complex based on their application priority & willingness.

B. Barmer-II PS

It was informed that 430 MW capacity was vacated at Barmer-II PS (due to withdrawal of 180 MW application granted in sharing at 220 kV and closure of 250 MW application at Barmer-II PS).

Above available margin was offered to eligible entities at Barmer-III PS as per application priority order indicated in the agenda. The decision & list of eligible entities exercising reallocation option at Barmer-II PS based on their application priority is as under:

Table 3 (b): Reallocation of connectivity from Barmer-II PS to Barmer-III PS

S.No.	Applicant Name	Connectivity Application No.	Application Date & Time	Connectivity Quantum (MW)	Connectivity Application Eligibility	Decision in the meeting
(i). Connectivity Applicants/grantees under GNA Regulations 2022:						
1	Vismaya Five Renewables Private Limited	2200000954	21.06.2024	250	Land BG Route	Opted for reallocation though a 220 kV bay at Barmer-II PS
2	NTPC Renewable Energy Limited	2200000973	24.06.2024	100	Land Route	M/s NTPC informed that they were granted connectivity of 800

S.No.	Applicant Name	Connectivity Application No.	Application Date & Time	Connectivity Quantum (MW)	Connectivity Application Eligibility	Decision in the meeting
						MW (300+500) MW at 400 kV Barmer PS. Accordingly, NTPC opted for reallocation of 100 MW at Barmer-II PS in sharing at 400 kV with its other applications of NTPC.
3	Foxtrot Solar Renewables Energy Private Limited*	2200001057	17.07.2024	100	Land Route	Not Opted
4	Renew Solar Power Private Limited*	2200001026	19.07.2024	200	LoA Route	Not Opted
5	Foxtrot Solar Renewables Energy Private Limited*	2200001088	26.07.2024	80	Land Route	Not Opted

**Subject to submission of Conn-BGs*

Summary of deliberations

After detailed deliberations, the reallocation of bays/margin at Barmer-II PS & Bikaner PS was agreed with following details:

S.No.	Applicant Name	Connectivity Application No.	Application Date & Time	Connectivity Quantum (MW)	Connectivity Application Eligibility	Decision in the meeting
Reallocation of connectivity from Bikaner-V PS to Bikaner PS						
1	No entity opted for reallocation					
Reallocation of connectivity from Barmer-III PS to Barmer-II PS						
1	Vismaya Five Renewables Private Limited	2200000954	21.06.2024	250	Land BG Route	Opted for reallocation though a 220 kV bay at Barmer-II PS
2	NTPC Renewable Energy Limited	2200000973	24.06.2024	100	Land Route	Opted for reallocation at 400kV Barmer-II PS in sharing with other applications of NTPC

It was also agreed that after reallocation, the remaining margin (158 MW) at Barmer-II PS can be availed by new applicants who apply for connectivity in same RE complex based on their priority and willingness.. After this reallocation, details of available margin at Bikaner and Barmer-II PS is as under:

S. No.	Complex	Pooling Station	Available Margin	Remarks
1	Bikaner	Bikaner PS	50MW at 400kV in sharing with M/s Renew/Ayana/Azure	
2	Fatehgarh-Barmer	Barmer-II PS	158 MW	158 MW in shall be offered to new applicants at Fatehgarh-Barmer Complex as per their application priority & willingness

It was also decided that all the above decisions regarding reallocation of connectivity taken in present meeting shall be ratified in ensuing CMETS-NR meeting along with connectivity transmission system for reallocated entities.

Meeting ended with vote of thanks.

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Annexure-I

List of Participants of Reallocation meeting held on 23.10.2024

CEA

Shri Nitin Deswal	Deputy Director

NRPC

Shri Dharmendra Meena	SE(O)
Shri Om Kishore	EE

SECI

Shri Vineet Kumar	
Shri R. K. Agarwal	Consultant

CTU

Shri Kashish Bhambhani	GM (CTUIL)
Shri R Narendra Sathvik	Ch. Manager (CTU)
Shri Yatin Sharma	Manager (CTU)
Shri Madhusudan Meena	Engineer (CTU)

Connectivity/GNA Grantee

Shri Dhir Singh	Solarcraft Power India 8 Private Limited

Shri Shubham Kothari	Vismaya Five Renewables Private Limited
Shri Vikram Malkotia	Vismaya Five Renewables Private Limited
Shri Pavan Gupta	Juniper Green Energy Private Limited
Smt. Priyanka raj	Juniper Green Energy Private Limited
Shri Rohit Gera	Foxtrot Solar Renewables Energy Private Limited
Shri Mohit Jain	Renew Solar Power Private Limited
Shri Animesh Manna	NTPC Renewable Energy Limited
Shri Javed Akhter	NTPC Renewable Energy Limited